GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1663 TO BE ANSWERED ON THE 2ND JULY, 2019

FDI IN PALM OIL PLANTATION

1663. SHRI RAMDAS C. TADAS: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the decision of the Government to permit 100 per cent FDI in oil palm plantation has failed to attract even a single investor;

(b) if so, the number of such agriculture related areas in which the Government has allowed 100 per cent FDI but the investors have not shown their interest including the details thereof; and

(c) the details of the steps or measures taken by the Government to increase the investment in agricultural sector during the last three years?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): No, Sir. 100% foreign investment under automatic route has been permitted for palm oil tree plantation since 24.11.2015. FDI inflow for hybrid Seeds & Plantation Sector from April 2014 to March 2019 is annexed.

(c): The Government is constantly taking various initiatives to boost investments which, interalia, include Make-in-India programme, measures to improve ease of doing business, facilitating Micro, Small and Medium Enterprises (MSME), reforms in the Foreign Direct Investment (FDI) Policy, etc.

Annexure

Statement on Financial Year-Wise FDI equity inflows from April 2014 to March 2019 Sector Hybrid Seeds & Plantation

SI No	Year	FDI (In USD Million)
1	2014-15	17.46
2	2015-16	20.53
3	2016-17	49.67
4	2017-18	63.42
5	2018-19	40.56
Grand Total		191.64
